POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

ANIL PRODUCTS LIMITED (APL)

Registered Office: Anil Road, PO Box 10009; Ahmedabad – 380 025, Gujarat, India
Tel. No: 91-79-22203222; Fax No:91-79-22200731; Email: info@anil.co.in; Website: www.anil.co.in

This Announcement *("Post Offer PA")* is being issued by Transwarranty Capital Private Limited *("Manager to the Offer")*, on behalf of M/s. Bharti Consumer Marketing Pvt Ltd., M/s. Agallochun Investments Pvt. Ltd., M/s. Aught Investments Pvt. Ltd., M/s. Anil Hospitality Ventures Ltd *(previously called as Aseem Realty Pvt Ltd.),* M/s. Rahil Marketing Pvt Ltd *(previously called as Abloom Investment Pvt Ltd.),* M/s. Agranil Marketing Limited and M/s. Ascent Learning Pvt Ltd, *(hereinafter referred to as "Acquirers")* , having its registered office at #301, Aniket, C G Road, Navrangpura, Ahmedabad – 380009, India, pursuant to and in compliance with the Securities and Exchange Board of India *(Substantial Acquisition of Shares and Takeovers)* Regulations, 1997 and subsequent amendments thereto *("Regulations")*.

The Manager to the Offer had issued a Public Announcement *("PA")* on April 30, 2009, a Corrigendum to the Public Announcement *("Corrigendum PA")* on July 22, 2009 and had dispatched the Letter of Offer *("LOF")* dated July 24, 2009 to the shareholders on behalf of the Acquirers pursuant to which the Acquirers had made an open offer *("Offer")* to acquire up to 19,53,234 fully paid up equity shares of Rs.10/- each representing 20% of the Fully Diluted Share Capital of Anil Products Limited *("Target Company")* at a price of Rs.76.06/- *(Rs. Seventy Six and Six paisa only)* per fully paid up equity share, payable in cash are as under:-

Certain details in connection with the Offer following the closure of the Offer are as follows:

1. Name of the Target Company: M/s. Anil Products Limited
2. Name of Acquirer(s): M/s. Bharti Consumer Marketing Pvt Ltd.,
   M/s. Agallochun Investments Pvt. Ltd.,
   M/s. Aught Investments Pvt. Ltd.,
   M/s. Anil Hospitality Ventures Ltd
   (previously called as Aseem Realty Pvt Ltd.)
   M/s. Rahil Marketing Pvt Ltd
   (previously called as Abloom Investment Pvt Ltd.,)
   M/s. Agranil Marketing Limited and
   M/s. Ascent Learning Pvt Ltd
3. Name of Manager to the Offer: M/s. Transwarranty Capital Private Limited
4. Name of the Registrar to the Offer: M/s. Link Intime India Pvt. Ltd.,
5. Offer Details:
   a. Date of Opening of the Offer: Wednesday, 29.07.2009
   b. Date of Closure of the Offer: Monday, 17.08.2009
6. Details of the Acquisition:

S. No	Particulars	Proposed in the Offer Document		Actual	
1	Offer Price (per equity share)	Rs. 76.06 (Rs. 73.00 offer price plus interest components of Rs. 3.06/- per share)		Rs. 76.06 (Rs. 73.00 offer price plus interest components of Rs. 3.06/- per share)	
2	Share holding of Acquirers before Public Announcement (No. & %) *	67,12,286 68.73%		67,12,286 68.73%	
3	Shares acquired by way of MOU or Market Purchases (No. & %)	Nil		Nil	
4	Shares Acquired in the Open offer *	19,53,234 [20.00%]		11,790 [0.121%]	
5	Size of the open offer (No. of shares multiplied by Offer price per share)	Rs. 14,85,62,978.04		Rs. 8,96,747.40	
6	Shares Acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
7	Post offer share holding of Acquirers (2+3+4+6) (No. & %) *	86,65,520 [88.73%]		67,24,076 [68.85%]	
8	Pre & Post offer share holding of Public (No & %) *	Pre offer	Post offer	Pre offer	Post offer
		30,53,880 (31.27%)	11,00,646 (11.27%)	30,53,880 (31.27%)	30,42,090 (31.15%)

**- Percentage calculated on the basis of Shareholding post to the Conversion of warrants and offer*

Other Details:

7. Status of Escrow account whether released or not: An amount of Rs. 9,00,000/- was transferred from the Escrow account to the Special Account opened with The Lakshmi Vilas Bank Limited to make payments to the shareholders whose shares have been accepted under the Open Offer. The Balance money lying in the Escrow A/c is being released to the Acquirers.
8. Payment for Shares validly tendered and accepted under the Offer was dispatched on 26th August 2009, which was prior to the last date of dispatch of payment to Shareholders as indicated in the schedule of activities in the Letter Of Offer (i.e.1st September, 2009). Shares tendered pursuant to invalid tenders were returned by 26th August 2009, which was prior to the last date for the return of such shares indicated in the schedule of activities in the LOF (i.e.1st September, 2009). As a result of the payment being made prior to last date of dispatch of payment, no interest was payable to the tendering Shareholders.
9. The Deposit Bank has confirmed receipt of instructions to release the balance of funds remaining in the Escrow Account.
10. Status of Investor Complaints: No complaint in relation to the Offer is outstanding,

Capitalized terms not defined herein shall have the meaning assigned to them in the PA, Corrigendum PA and the LOF. The Boards of Directors of the Acquirers accept full responsibility for the information contained in this Post Offer PA (other than for any information in respect of the Target Company). The Acquirers shall be jointly and severally responsible for ensuring compliance with the Regulations.

This Post Offer PA is expected to be available on the SEBI website at http://www.sebi.gov.in

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS:

TRANSWARRANTY CAPITAL PVT LTD.

SEBI Registration. No. INM000010965
403, Regent Chambers, Nariman Point, Mumbai - 400 021
Telephone: +91-22-4001-0800/900 Fax: +91-22-4001-0888/999
E-mail id: apl.openoffer@transwarranty.com
Investor grievance Email id: customercare@transwarranty.com
Contact Person : Mr. Dilip Jagad

Issued for and on behalf of the Acquirers

- **M/s. Bharti Consumer Marketing Pvt Ltd.,**
- **M/s. Agallochun Investment Pvt Ltd.,**
- **M/s. Aught Investment Pvt Ltd.,**
- **M/s. Anil Hospitality Ventures Ltd (previously known as Aseem Reality Pvt Ltd.)**
- **M/s. Rahil Marketing Pvt Ltd (previously known as Abloom Investment Pvt Ltd.,)**
- **M/s. Agranil Marketing Limited and**
- **M/s. Ascent Learning Pvt Ltd**

Place: Ahmedabad

Date: 27th August 2009